

labour in the unorganised sector in the country has been conducted recently; if so, the details thereof;

(b) whether International Labour Organisation has suggested any deadline to eliminate the child labour; and

(c) if so, the details thereof and the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) No survey on child labour in the unorganised sector in general has been carried out by this Ministry. Statistics on child labour are available in the Census reports and the National Sample Survey Reports. However, surveys have been undertaken in some of the areas where there is a concentration of child labour.

(b) No, Sir.

(c) Does not arise.

#### **Purchase of Air Bus by Indian Airlines**

\*167. SHRI PRAKASH CHANDRA:  
SHRI DHARAM PAL SINGH  
MALIK:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to purchase Air buses for the Indian Airlines;

(b) if so, the details thereof;

(c) since when this proposal is under consideration and the reasons for delay in taking the decision;

(d) the number of visits made by Indian Airlines teams to foreign countries for selecting and making negotiations for the purchase of new aeroplanes; and

chase of new aeroplanes; and

(e) the expenditure incurred on these visits?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) to (c). Indian Airlines, with the approval of the Central Government, have already signed an agreement on the 15th of March, 1986 with M/s. Airbus Industries for the purchase of 19 Airbus A-320 aircraft at a total cost of Rs. 1238.37 crores. The aircraft will be delivered between April, 1989 and March, 1990. There is no further proposal at present for purchase of Airbuses by Indian Airlines.

(d) No visits were made by Indian Airlines team to foreign countries for selecting and making negotiations for the purchase of Air Bus A-320 aircraft.

(e) Does not arise.

#### **Reorganisation of Cooperative Structure**

\*168. SHRIMATI BASAVARAJESWARI:  
SHRI S.M. GURADDI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a national-level ministerial conference was held on 22 December, 1987 to discuss issues concerning flow of agricultural credit through cooperative institutions and reorganisation of cooperative structure in the country;

(b) if so, the main issues discussed and the decisions arrived at; and

(c) to what extent the decisions taken by Government have been implemented?